

GOVERNMENT OF INDIA

DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 2531

TO BE ANSWERED ON THURSDAY, MARCH 24, 2022

COMMERCIAL SPACE POLICY

2531. SHRI SUJEET KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether there is any Commercial Space Policy in the country that provides for exploration of space by commercial entities;
- (b) if so, the details thereof, and if not, whether there is any plan to promote private participation in the space exploration;
- (c) Government's stance on the need to re-examine the Outer Space Treaty, and the steps it has taken internationally regarding the same; and
- (d) the details of foreign collaboration in space governance and steps it has taken to thwart competition from China?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE

(DR. JITENDRA SINGH):

(a) & (b)

The Union Cabinet of Government of India (GoI) has announced space reforms for "Unlocking the space potential of India". As part of space sector reforms, Government of India has created a national level autonomous Nodal Agency namely Indian National

Space Promotion and Authorization Centre (IN-SPACe) under DOS for promoting, handholding, authorising and licensing private players to carry out Space Activities.

- (c) Government has not taken any steps to re-examine the Outer Space Treaty.
- (d) Other than being a signatory to United Nations Treaties and Conventions on governing the space activities, the Government of India has no foreign collaboration in space governance. India's foreign collaboration in the field of space is pursued considering our own needs and it does not address thwarting competition from any nation.
